

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 10.11.2021 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02.00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **Part Heard**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020))	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4 S. Chidambaram

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
2.	Comp App (AT)(CH)(Ins) No. 247/2021 & IA No. 516,517,518,519 & 520/2021	Chandran M E & 9 Ors V Lissie Medical Institutions & Anr	Sriram Venkatavaradhan	
3.	Comp App (AT)(CH)(Ins) No. 253/2021	Yogesh Sethi V Aambis Food Products P Ltd	Alisha Chopra	
4.	Comp App (AT)(CH)(Ins) No. 254/2021 & IA No. 546/2021	Vishweswara Bhat V Vishwakshara Media P Ltd & Anr	Saurabh Jain Akhil Akbar Ali	
5.	Comp App (AT)(CH)(Ins) No. 255/2021	Assistant Commissioner of Commercial Taxes V Right Engineers & Equipment India P Ltd & Anr	Sandeep Huilgol	

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
6.	Comp App (AT)(CH)(Ins) No. 145/2021	Anu Sharma & 30 ors V Kondishetty Kumar Dushyantha & 3 ors	G. Ganesh Kumar Ramalingam Va.	Chandramouli Prabakar-R1 Pradeep Nayak-R2 Akash Sherwal R3 R4 Served on 14-07-2021.
7.	Comp App (AT)(CH)(Ins) No.214/2021 & IA No. 430/2021	Mantena Laboratories Ltd. V Edelweiss Asset Reconstruction Company Ltd.	C Raghu	V.V.S.N Raju
8.	TA No.60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal V T. R. Venugopal & ors <b>With</b>	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	MP Vinod Atul Shankar Vinod R1-R4 R. Sudhakaran R5, 7 -17
9.	TA No.61/2021(Comp App (AT) No. 85/2020)	Danesa Raghulal V T. R. Venugopal & ors <b>With</b>	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Atul Shankar Vinod R1-R4 R. Sudhakaran R5, 7 – 15 & 17
10.	TA No.62/2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal V T. R. Venugopal & ors	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Atul Shankar Vinod R1, R2 & R4 R. Sudhakaran R3,5,6,7,9,10,11,12,13 & 15

## **For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) No. 34/2021	M/s. OPG Power Generation Pvt Ltd V M/s. AKCT Chidambaram Cotton P Ltd	C P Niveda Aparajitha Viswanath	T. Shanmugam
12.	Comp App (AT)(CH) No. 27/2021	Golden Cashew Products P Ltd V Ramaiya Pillai Thirumurugan	Sinha Shrey Nikhilesh Aditi Ashok	S. Sathish
13.	TA No. 13/2021 (Comp App (AT) (Ins) No. 850/2019)	S. P Coal Resources P Ltd V Indus Fila Litd & 3 ors	Goutham Shishankar	Supriya Jain Tushar Mudgal for RP Yugank Goel – R2 Shreyas Jayasimha Akash Sherwal – R4

**For Directions (Completion of Pleadings/filing of convenience compilations)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	TA No. 25/2021 (Comp App (AT)(Ins) No.133/2020)	ETA Engineering Pvt Ltd. V GBJ Hotels Pvt Ltd.	Jayesh Gaurav Krishna Kumar	Mr. Sri Kanth Mohan PCS for R1 Company
15.	TA No.116/2021 (Comp App (AT)(Ins) No.750/2020)	PVL Koteswara Rao V M/s Grandhe Developers Pvt. Ltd.	U.K.C.A Partners	D. Bharati Reddy Gautam Singh Ytharh Kumar

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**CELL : 9940225692**

2.Court Officer - **PH No. : 044-2888 0450**  
**CELL : 9445892169**

By the order of Hon'ble Member (J)

(Chennai Bench)